

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 3349

TO BE ANSWERED ON FRIDAY, THE 17th December, 2021

Impact of COVID-19 on Lawyers

**3349. SHRI SRIDHAR KOTAGIRI:
SHRIMATI CHINTA ANURADHA:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has conducted a study to assess the impact of COVID-19 on lawyers as the courts in country moved to online mode, if so, the details thereof; and
- (b) whether the Government plans to provide any financial assistance to lawyers on the lines of the YSR Law Nestham scheme by the Government of Andhra Pradesh, if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

- (a): No such study has been conducted by this Ministry/Department.
- (b): No, at present, no such scheme is under consideration of this Ministry/Department.
